

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: EXCEL GLASSES LTD Date of Commencement of Liquidation: 21-10-2019; List of Stakeholders as on Date: 20-12-2019; Name of IP: Mr. Ravindra Chaturvedi; Last 5 digit of registration number: 11359

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				2164306				NA
2	Liquidation costs incurred till date				7464439				NA
3	Secured financial creditors	2	460839711	2	429734965	0	31104746	0	Annexure 3
4	Unsecured financial creditors	16	1526885580	16	1286762294	0	240123286	0	Annexure 4
5	Operational creditors (Workmen)	476	543270244	476	58686604	0	487328045	0	Annexure 5
6	Operational creditors (Employees)	78	74724873	78	15234262	0	60247874	0	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	19	602994647	19	57883955	0	545110692	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		591	3208715055	591	1857930825	0	1363914643	0	